

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2018 &**  
**IA NO. 656 OF 2018 &**  
**DFR NO. 657 OF 2018**

**Dated: 03<sup>rd</sup> October, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Manchukonda Agrotech Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Prerna Singh

**ORDER**

***Admit.***

Issue notice to the Respondents returnable on 01.11.2018.

Post this matter on **01.11.2018.**

**(S. D. Dubey)**  
**Technical Member**

*Bn/pr*

**(Justice N. K. Patil)**  
**Judicial Member**